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SLP(C)No. 10852 OF 2000
ITEM No.43

Court No.12

SECTION XVI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.10852/2000

(From the judgement and order dated 07/02/2000 in AOO 212/94
in CO 6706(W)/91 of The HIGH COURT OF CALCUTTA)

RABINDRA NATH GHOSAL

Petitioner (s)

VERSUS

UNIVERSITY OF CALCUTTA & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 05/11/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. Jaideep Gupta,Adv.
Mr. S. Bhatnagar,Adv.
Mr. N. Dube,Adv.
Ms. Indra Sawhney,Adv.

For Respondent (s) Mr. L. Nageswara Rao,Sr.Adv.
Mr. Pijush K. Roy,Adv.
Mr. Ratan Kumar Choudhuri,Adv.

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J.....T.....T.....T.....
..T.....T.....T.....T.....T.....T.....T.....T.....R.
.SP2

List this matter for final hearing on a non
miscellaneous day.

.SP1

(Ganga Thakur)
P.S. to Registrar

(Prem Prakash)
Court Master.